

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 131
TO BE ANSWERED ON 30.11.2015**

Setting up of IIT Campus

131. SHRI PR. SENTHIL NATHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to set up an Indian Institute of Technology (IIT) Campus in CSIR-CECRI (Central Electrochemical Research Institute) in Karaikudi, Tamil Nadu;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

- (a) : The Ministry of Human Resource Development does not have any proposal to set up an Indian Institute of Technology (IIT) Campus in CSIR-CECRI (Central Electrochemical Research Institute) in Karaikudi, Tamil Nadu.

(b) & (c): Do not arise.

F. No. H-11016-39/2015-T.S-I
Government of India
Ministry of Human Resource Development
Department of Higher Education
Technical Section – I

Subject:- Lok Sabha Unstarred Question No. 131 for 30.11.2015 regarding “Setting up of IIT Campus” asked by Shri PR. Senthil Nathan.

May please see Lok Sabha Unstarred Question No. 131 to be answered on 30.11.2015 regarding “Setting up of IIT Campus” asked by Shri PR. Senthil Nathan. The text of the question is reproduced below:-

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to set up an Indian Institute of Technology (IIT) Campus in CSIR-CECRI (Central Electrochemical Research Institute) in Karaikudi, Tamil Nadu;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

2. Based on the information available with the Section, a draft reply to the above Question has been attempted and placed in the file for consideration and approval of the Hon’ble HRM.

The text of the above question has been forwarded to CSIR for requisite inputs vide O.M. dated 23.11.2015. Based on the information received from CSIR and information available with the Section, a draft reply to the above Question has been attempted and placed in the file for consideration and approval of the Hon'ble HRM.